

NOTIFICATION NO. 372 / 2014

As agreed upon by the various Advocates Associations with the Hon'ble Committee Judges in the meeting held on 2nd April, 2013, the "Flat Filing System" in the High Court of Madras, both in the Principal Seat at Madras, as well as in the Madurai Bench was introduced with effect from 03.06.2013 by High Court's Notification No.140/2013 dated 26.04.2013 in respect of Writ Appeals, to start with.

In the meeting held on 23rd September, 2014 with the Hon'ble Committee Judges, the Office Bearers of Madras Bar Association, Madras High Court Advocates Association and Women Lawyers Association have unanimously agreed for introduction of the "Flat Filing System" in respect of all types of cases.

In furtherance to the adoption of "Flat Filing System" as agreed upon as above, the same is introduced in respect of all types of cases w.e.f. 03/11/2014. The learned Advocates are requested to file the cases in "Flat Files" accordingly.

// BY ORDER //

High Court, Madras:
Dated: 29.10.2014 :

P.KALAIYARASAN
REGISTRAR GENERAL
